

of the provisions of Child Labour (Prohibition and Regulation) Act, 1986.

STATEMENT

State-wise details of 76 National Child Labour Projects sanctioned by the Government

S.No.	Name of State	No. of projects	No. of Schools	No. of children to be covered
1.	Andhra Pradesh	20	807	43 550
2.	Bihar	8	174	12 200
3.	Gujarat	2	40	2 000
4.	Karnataka	3	100	5 000
5.	Madhya Pradesh	5	138	9 800
6.	Maharashtra	2	74	3 677
7.	Orissa	16	430	33 000
8.	Rajasthan	2	60	3 000
9.	Tamilnadu	8	379	19 500
10.	Uttar Pradesh	4	130	9 000
11.	West Bengal	6	219	12 000

Survey Work

296. SHRI RAMESH CHENNITHALA :
PROF. P.J. KURIEN :

Will the Minister of RAILWAYS be pleased to state:

(a) whether survey work in Kerala included in 1995-96 budget has been completed;

(b) if so, the details thereof;

(c) whether survey of Thakazhy-Tiruvalla-Pathanamthitta, Kayamkulam-Adoor-Punalur and Chengannur-Adoor lines has been undertaken; and

(d) if so, the time by which the survey report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Within the current financial year.

Telephone Advisory Committee of Tripura

297. SHRI BADAL CHOUDHURY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the criteria being followed for the nomination of Telephone Advisory Committee members:

(b) whether the State Government of Tripura has send any concrete proposal regarding the formation of TAC.

(c) if so, the action taken by the Government in this regard; and

(d) the composition of the TAC of Tripura?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Appointments to TAC are made after taking into account the recommendations made by the Heads of Telecom Circle/MPs, MLAs and the representation received by the DOT Head Quarters.

The TAC members should belong to one of the following categories :

1. State Legislature.
2. Press.
3. Medical Profession.
4. Legal Profession.
5. All other professions like Engineers/Architects etc.
6. Trade, Commerce and Industries.
7. Public workers and others.
8. MPs are nominated by the Ministry of Parliamentary Affairs under the category of MPs.
9. State Administration.
10. Corporation/Civic Body.

(b) No, Sir.

(c) Does not arise.

(d) No TAC has been constituted for the State of Tripura. However, there is a TAC constituted for Agartala which consists of members drawn from various parts of Tripura. The composition of the TAC is given in the enclosed Statement.

STATEMENT

List of Categories/Professions represented in a TAC

Categories	Existing Strength
1	2
1. Members of Parliament	two (to be nominated by Ministry of Parliamentary Affairs)
2. State Legislature	Seven
3. State Administration	one
4. Corporation/Civic Body	one (to be nominated)

1	2
5. Press	one
6. Medical Profession	one
7. Legal Profession	one
8. All other Profession like Engineers/Architects etc.	one
9. Trade, Commerce and Industry	five
10. Public workers and others	forth three

Shortage of Rail Coaches in Trivandrum Division

298 SHRI V.M. SUDHEERAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware of the acute shortage of rail coaches in Trivandrum Division which cause much difficulties for the passengers;

(b) if so, the details thereof, and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) Adequate number of coaches are available with Trivandrum Division to cater to the present level of traffic requirements.

[Translation]

Stoppage of Express Trains at Khurja Junction

299. SHRI ASHOK PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that some of the express trains passing through Khurja junction in Uttar Pradesh have no stoppage at that junction;

(b) if so, the reasons therefor;

(c) whether there is any proposal to provide stoppage for these express trains at Khurja junction.

(d) if so, the details thereof, and

(e) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) For lack of traffic justification and operational problems.

(c) There is no proposal at present to stop additional trains at Khurja.

(d) and (e). Do not arise.

[English]

Safety of Indian Railways

300. SHRI HARADHAN ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received a number of representations for improving the safety of Indian Railway from All India Loco Running Staff Association during the last three years; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Railways accord highest priority to safety in train operations. The suggestions made by them are examined and necessary action is taken on their merits.

[Translation]

Dalli-Rajhara-Bailadila Railway Line

301. SHRIMATI CHHABILA ARVIND NETAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Dalli-Rajhara-Bailadila railway line has been sanctioned;

(b) if so, the time by which the work on this line is likely to be started; and

(c) if not, the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The work has been included in the Railway Budget.

(b) After the MOU is signed with Ministry of Steel and M.P. Government and the Ministry of Steel deposit the amount required for construction of Phase-I of this line from Dallirajhara to Rowghat which is to be funded at their cost.

(c) Does not arise.

[English]

Telecom Facilities in Tribal Areas

302. SHRI N.J. RATHWA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to provide telecom facilities in the backward regions and particularly in the tribal areas of the country on priority basis;

(b) if so, the details thereof, State/area-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). To provide satisfactory telecommunication services as an input into the process of overall development of tribal areas of the country, the Department has been adopting